

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/1030/2020

This the 12th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Anjana Kumari, Age 30 years, W/o Sh. Sunak Singh, R/o Dandota, Block Panchari, Tehsil Panchari, District Udhampur

.....Applicant

(Advocate:- Mr. Mohinder Kumar)

Versus

1. The State of Jammu and Kashmir through its Commissioner/Secretary to Government Social Welfare Department, Civil Secretariat, Jammu an 3 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

The T.A. is referable to an SWP (T.A. No.1030/2020) and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**